

(b) if not, what kind of material and what proportion of the material are being imported, and from where;

(c) whether all the prime machinery is imported from abroad;

(d) what auxiliary machinery, such as, winches, capstans, derricks, and what parts of engines are being manufactured in the shipyard; and

(e) what attempts are being made to manufacture engine parts and machine parts in the shipyard?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) No.

(b) About 80 per cent. of the materials are of Indian origin. Materials like electrical fittings, copper pipes, sanitary fittings, etc., which constitute the remaining 20 per cent. or so, are imported—mostly from the U.K.

(c) Yes.

(d) All the auxiliary machinery is being imported from U.K.

(e) This matter is receiving Government's attention and it is hoped that it will be possible gradually to manufacture these items in the country. This is however a long-term problem and it will be some time before it can be solved.

TRAINING OF SKILLED PERSONNEL IN VISAKHAPATNAM SHIPYARD

53. SHRI C. G. K. REDDY : Will the Minister for PRODUCTION be pleased to state:

(a) whether there is any scheme in operation in the Visakhapatnam shipyard for the training of skilled personnel;

(b) how many apprentices are being trained annually and for what cadres;

(c) what facilities exist for their training; and

(d) whether any of them is sent for training abroad?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY) : (a) No.

(b) and (c). Do not arise.

(d) The shipyard had sent in the past 19 of their Technical Assistants for higher practical training in the United Kingdom in various branches of shipbuilding for periods of 18 months to 3 years. Out of these, 17 are now working as Officers in the various departments of the shipyard and are holding responsible positions.

IMPORT PERMITS

56. SHRI B. RATH : Will the Minister for COMMERCE AND INDUSTRY be pleased to state :

(a) whether any import permits were granted to *bona fide* traders of Orissa, during the years 1950-51 and 1951-52;

(b) if so, (i) what were the articles for which permits were so granted;

(ii) what was the quantity under each such permit; and

(iii) to whom each of these permits was issued?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI D. P. KARMARKAR) : (a) and (b). Import licences are issued according to the general policy announced in the Red Book for each licensing period. The import policy is not based on regional, communal or political considerations. No record is, therefore, kept of the regional distribution of import licences. Particulars of import licences issued are published weekly and are regularly supplied to the recognised Chambers of Commerce, etc.

APPROPRIATION (No. 2) BILL, 1952

MR. CHAIRMAN : Now we proceed to the Legislative Business. The Appropriation (No. 2) Bill, 1952. Mr. Deshmukh.